

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6749/2015

ABID SHAMIM & ANR.

Petitioner(s)

VERSUS

INAMUL HAQUE SIDDIQUE & ORS.

Respondent(s)

Date : 10-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBER]

For Petitioner(s)

Mr.Param Kr.Mishra, Adv.
Mr.Krishnan Mishra, Adv.
Mr.Neeraj, Adv.
Ms.Sharmila Upadhyay, AOR

For Respondent(s)

Mr.Adarsh Upadhyay, Adv.
Mr.Amit Kumar Singh, Adv.

Mr.Sunny Choudhary, AOR

Ms.Anisha Upadhyay, AOR

Mr.Ansar Ahmad Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copies of special leave petition is condoned subject to payment of cost of Rs.2,000/- in the Supreme Court Secretarial Staff Welfare Association (SCSSWA) within two weeks.

(ASHOK RAJ SINGH)
COURT MASTER (SH)

(MADHU NARULA)
BRANCH OFFICER